

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
NILA LOGISTICS LLP****AT 5/582/26, NETHAJI NAGAR, 2ND STREET, THOOTHUKKUDI,
MELUR, TUTICORIN, TAMIL NADU - 628002**

[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	NILA LOGISTICS LLP PAN : AAOFN2781K, LLPIN: AAJ-7243
2.	Address of the Registered Office	5/582/26, Nethaji Nagar, 2 nd Street, Thoothukkudi, Melur, Tuticorin, Tamil Nadu- 628002
3.	URL of Website	NA
4.	Details of place where majority of fixed assets are located	Presently, there are no fixed assets available in the company as per the last updated Balance Sheet. The Company owns two JCBs lying at Maldives which is under litigation.
5.	Installed capacity of main products / services	Not Applicable <i>[As there are no fixed assets / manufacturing facilities available in the company]</i>
6.	Quantity and value of main products / services sold in last financial year	The last available Balance Sheet is for the FY 2024-25 where the Turnover of the Company for FY 2024-25 is Rs 45.69 crores.
7.	Number of employees/ workmen	NIL
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website:	The financial statements and other details of the CD can be obtained by sending an email to cirp.nila@gmail.com . The list of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.nila@gmail.com
10.	Last date for receipt of expression of interest	March 30 th , 2026
11.	Date of issue of provisional list of prospective resolution applicants	April 9 th , 2026
12.	Last date for submission of objections to provisional list	April 14 th , 2026
13.	Date of issue of final list of prospective resolution applicants	April 24 th , 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	April 29 th , 2026
15.	Last date for submission of resolution Plans	May 28 th , 2026
16.	Process email ID to submit Expression of Interest	cirp.nila@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The CD is registered under MSME

**For Primus Insolvency Resolution & Valuation Pvt Ltd
Resolution Professional- Nila Logistics LLP
IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002
AFA Valid Till: 30.06.2026**

**Krishna Gopal Ratanlal Maheshwari
Director- Primus Insolvency Resolution & Valuation Pvt Ltd
The authorized Director in the matter of NILA LOGISTICS LLP
IBBI registration No. IBBI/IPA-001/IPP01296/2019-2020/12712**

Date : February 28th, 2026

Place : Mumbai

E-mail ID: cirp.nila@gmail.com